

**STANDING COMMITTEE ON LABOUR & WELFARE
(2002)
THIRTEENTH LOK SABHA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEMANDS FOR GRANTS
(2002-2003)
NINETEENTH REPORT
LOK SABHA SECRETARIAT
NEW DELHI
April, 2002/Chaitra, 1924 (Saka)**

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ANNEXURE-I Minutes of the Sixth sitting of the Committee held on 12 April, 2002.

ANNEXURE-II List of Abbreviation

COMPOSITION OF THE COMMITTEE ON LABOUR AND WELFARE (2002)

Dr. Sushil Kumar Indora- CHAIRMAN

LOK SABHA

MEMBERS

2. Shri Denzil B. Atkinson
3. Smt. Sandhya Bauri
4. Shri Manibhai Ramjibhai Chaudhuri
5. Shri Bhim Prasad Dahal
6. Shri Khagen Das
7. Shri Kishan Lal Diler
8. Shri Shashi Kumar
9. Shri Virendra Kumar
10. Shri Parsuram Majhi
11. Shri Ramjee Manjhi
12. Shri Bherulal Meena
13. Shri Dharam Raj Singh Patel
14. Shri R.S. Patil
15. Shri Ramshakal
16. Dr. Vukkala Rajeswaramma
17. Shri Madhab Rajbangshi
18. Shri Y.S. Vivekanand Reddy
19. Shri Lakshman Seth

20. Shri N.T. Shanmugam
21. Shri Charanjit Singh
22. Shri Khelsai Singh
23. Dr. R.C. Tomar
24. Shri Mansukhbhai D. Vasava
25. Shri Rajesh Verma

**RAJYA SABHA
MEMBERS**

26. Shri B.P. Apte

*27. Maulana Obaidullah Khan Azmi

28. Shri Jhumuklal Bhendia

@29. Shri Debabrata Biswas

30. Shri Indramoni Bora

31. Shri Ramachandra Khuntia

32. Shri Sukhdev Singh Libra

33. Smt. Kum Kum Rai

34. Shri Kanshi Ram

35. Shri Jibon Roy

*36. Shri Surendra Kumar Singh

\$37. Shri Ka. Ra. Subbian

\$. Retired on 2.4.2002

@ Retired on 2.4.2002 and renominated on 8.4.2002

***. Retired on 9.4.2002**

SECRETARIAT

1. Shri John Joseph - Additional Secretary

2. Shri Ram Autar Ram - Joint Secretary

3. Shri J.P. Sharma - Deputy Secretary

4. Shri Bhupesh Kumar - Assistant Director

5. Shri Jagdish Prashad - Committee Officer

INTRODUCTION

I, the Chairman of the Standing Committee on Labour and Welfare (2002) having been authorised by the Committee to submit the Report on their behalf, present this Nineteenth Report, on the Demands for Grants, 2002-2003 on the Ministry of Social Justice & Empowerment.

2. The Committee considered the Demands for Grants pertaining to the Ministry of Social Justice & Empowerment for the current year i.e. 2002-2003 which were laid on the Table of the House on March 18, 2002. Thereafter, the Committee took evidence of the representatives of the Ministry of Social Justice and Empowerment on March 27, 2002. The Committee considered and finalised the Report at their sitting held on April 12, 2002.

3. The Committee wish to express their thanks to the officers of the Ministry of Social Justice and Empowerment for placing before them the detailed written notes on the subject and furnishing the information the Committee desired in connection with the examination of the Demands for Grants and tendering evidence before the Committee.

4. For facility of reference and convenience, the observations and recommendations of the Committee have been printed in thick type in the body of the Report and have also been reproduced in a consolidated form in Appendix I to the Report.

DR. SUSHIL KUMAR INDORA
Chairman, Standing Committee on Labour and Welfare.
NEW DELHI;

April 15, 2002 1924 (Saka)

ANNEXURE-II
MINUTES OF THE SIXTH SITTING OF THE STANDING COMMITTEE ON LABOUR AND WELFARE HELD ON FRIDAY, 12 APRIL, 2002.

The Committee met from 11.30 to 13.30 hrs. in Committee Room `53 Parliament House, New Delhi.

PRESENT

Dr. Sushil Kumar Indora- Chairman

MEMBERS

LOK SABHA

1. Smt. Sandhya Bauri
2. Shri Khagan Das
3. Shri Ramjee Manjhi
4. Shri Bherulal Meena
5. Shri N.T. Shanmugam
6. Shri Khelsai Singh

MEMBERS

RAJYA SABHA

8. Shri Indramoni Bora
9. Shri Ramchandra Khuntia
10. Shri Sukhdev Singh Libra
11. Smt. Kum Kum Rai

SECRETARIAT

1. Shri Ram Aafar Ram - Joint Secretary
2. Shri J.P. Sharma - Deputy Secretary
3. Shri Bhupesh Kumar - Assistant Director

2. At the outset, the Committee took up the draft Nineteenth Report on Demands for Grants relating to the Ministry of Social Justice and Empowerment for the year 2002-2003 and adopted the same with the following amendment:-

Page No.	Para No.	Amendment
49	7.6	At the end of Para <u>add</u> the following "The Committee are also distressed to note that the growing number of fake and bogus NGOs indicate the failure of the policy of the Government in involving voluntary organizations in the implementation of the schemes. The Committee, therefore, desire that the Government should reconsider its policy and instead of involving NGOs, the schemes should be implemented through Government agencies and Panchayat Raj institutions".

3.XX XX XX

4.XX XX XX

5.The Committee authorised the Chairman to finalise the above Reports and present the same to Parliament on their behalf.

6. The Committee then placed on record their deep appreciation and thanks to the officers and staff of the Lok Sabha Secretariat for their hard work and valuable assistance rendered by them to facilitate the work of Committee in preparing their draft reports within the limited time.

The Committee then adjourned.

LIST OF ABBREVIATIONS

B.E.	Budget Estimate
R.E.	Revised Estimate
SCAs	State Channelising Agencies
SCs	Scheduled Castes
OBCs	Other Backward Classes
PCR Act 1955	Protection Of Civil Rights Act, 1955
SC/ST(POA Act), 1989	Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989

NSFDC	National Scheduled Caste Finance and Development Corporation
NBCFDC	National Backward Classes Finance and Development Corporation
NMFDC	National Minority Finance Development Corporation Limited
NSKFDC	National Safai Karamchari Finance and Development Corporation
NHFDC	National Handicapped Finance and Development Corporation
NCM	National Commission for Minorities
NCSK	National Commission for Safai Karamcharis
NGOs	Non-Governmental Organisations.
SCA to SCP for SCs	Special Central Assistance to Special Component Plan for Scheduled Castes
SHG	Self help group
NCBC	National Commission for Backward classes
MAEF	Maulana Azad Education Foundation
ALIMCO	Artificial Limbs and Manufacturing Company
TRYSEM	Training of Rural Youth in Self Employment Market
UTs	Union Territories
NIs	National Institutes
DRCs	District Rehabilitation Centres
VCA	Voluntary Coordination Agency
OASIS	Old Age Social and Income Security
C&AG	Comptroller and Auditor General
PWDs	Persons with Disabilities